

Ministry of Drinking Water & Sanitation (DWS), Department of Land Resources (LR) and Ministry of Panchayati Raj are participating units of RD cadre.

(c) and (d) Maximum numbers of promotions made were on ad-hoc basis and retained in the respective cadres itself as a temporary measure. As and when regular appointments are made by the cadre controlling authorities, nominations as per the reservation are made to different cadres.

People brought out of poverty

2306. SHRI N. BALAGANGA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of people who have been brought above poverty line during the Eleventh Plan period;

(b) the likely population that would be brought out of poverty during the next plan period;

(c) the current level of population that are under poverty even now; and

(d) the action taken by Government to pull the rest of the people out of poverty?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) The Ministry of Rural Development does not monitor and maintain the information/data about the number of people brought above the poverty line during the Eleventh Plan Period. However, the Ministry of Rural Development is implementing a major self employment programme namely the Swarnjayanti Gram Swarogjar Yojanan (SGSY)/National Rural Livelihood Mission (NRLM), in all the rural areas of the country through State Government and Union Territory Administrations, with the objectives to bring the assisted poor rural families above poverty line. The All India Report of Concurrent Evaluation Study of SGSY, conducted through a number of independent research organizations during 2008, reveals that the percentage of sampled individual swarozgaries crossed the poverty line due to the assistance provided under the SGSY ranged from 17.46% in Chhattisgarh to 33.33% in Gujrat. Similarly, members of Self Help Groups (SHGs) who crossed poverty line ranged from 16.28% in Uttaranchal to 33.86% in Meghalaya State.

BPL census

2307. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the census for the Below Poverty Line (BPL) population due to be completed this year has made revisions on the assessment benchmarks;

(b) whether the survey will account for persons with disability; and

(c) the details of inclusion of new groups therein?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) A new set of criteria has been proposed for identification of BPL households under Socio-Economic and Caste Census 2011 (SECC 2011).

(b) Yes Sir.

(c) As per proposed criteria for identification of BPL households following categories of households would be automatically included subject to exclusion criteria.

(i) Households without shelter;

(ii) Destitutes/living on alms;

(iii) Manual scavengers;

(iv) Primitive Tribal Groups;

(v) Legally released bonded labourers;

The remaining households (subject to exclusion criteria and compulsory inclusion) will then be assigned deprivation scores depending on the number of deprivation indicators they satisfy for ranking purpose.

All weather road connectivity in rural areas

2308. SHRI A.A. JINNAH:

SHRI SHIVANAND TIWARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what was the estimated target of connecting villages by all weather roads during the last three years;

(b) whether targeted results have been achieved and if not, the reasons therefor; and

(c) the action proposed to be taken to ensure achievement of targets in future?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Under Pradhan Mantri Gram Sadak Yojana (PMGSY), Target and Achievement in terms of habitation connected during the last three years are as under: